

Affidavit to be Furnished by the candidate along with Nomination Paper Before the Returning Officer

For election to <u>Bihar Legislative Assembly</u> (name of the House) From 50, Jokihat constituency (Name of the Constituency)

I. <u>Sarfraz Alam</u> son/daughter/wife of <u>Taslim Uddin</u> aged about <u>42</u> years, resident of <u>Vill- Sisona</u>, <u>P.O.+P.S.- Jokihat, Distt.- Araria</u> (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever not applicable)

(1) I am a candidate set up by JD (U) (name of the political party)/ am contesting as an Independent candidate...

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	shown in Income	
1.	Self	APPPS4765J	YES	285250.00	
2.	Spouse -	AEGPJ5877G	YES	465515.00	
3.	Dependent 1	X	X	X	
4.	Dependent 2	X	X	X	
5.	Dependent 3	X	X	X	

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court: Details are given at the time of Nomination 2010.

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s)/ Application(s) for revision (if any) filed against the above order(s)	

(4) Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N/A
(b)	Name of the court(s), Case No. and Date(s) of order(s):	N/A
(c)	Punishment imposed :	N/A

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents:

A. DETAILS OF MOVABLE ASSETS:

(Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serical Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent, here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

S.	Description	Self	Spouse	Dependent 1	Dependent - 2	Dependent- 3
No.			Sarwat Jahan	Amir Faraz	Sehla Faraz	Kanina Faraz
(i)	Cash in hand	561099.00	76824.52			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SBI Sectt. Patna Branch A/c No 20015881186 Rs. 212896.00 Allahabad Bank Jkt. A/c No. 224 Rs.7368.00 SBI Araria A/c No. 11432754831 Rs. 5206.81 Allahbad Bank Sisauna A/c No 107392 Rs. 9709.00	3072244806 Rs. 10544.00 BOB Taran A/c No 23620500000397 Rs. 3299.00 SBI, Araria ATS Fuels A/c No 31043865668 Rs. 5180.00	X	X	X
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/ Mutual Funds and others and the amount.	×	Х	Х	Х	Х
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Policy No 525318221 Rs. 1500000.00 (Premium Rs. 116526.00)	Policy No 525317764 Rs. 1350000.00 (Premium Rs.98716.00)	Policy No 525318042 Rs. 500000.00 (Premium Rs. 23520.00)	Policy No 525317762 Rs. 500000.00 (Premium Rs. 47439.00)	Policy No 525317763 Rs. 500000.00 (Premium Rs. 32809.00)

(ix)	Gross Total Value	Rs. 803286.89	Rs. 861739.00	Rs. 68520.00	Rs. 105439.00	Rs. 62809.00
(viii)	Any other assets, such as value of claims/ interests	Х	×	×	Х	X
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold 25 Gms Rs. 70000.00			Gold 20 Gms Rs. 58000.00	Gold 10 Gms Rs, 3000.00
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount)	Rajdoot Motercycle 2 Wheeler BEK- 2308 Amt. Rs. 30565.00	Amt. Rs. 661000.00 Dt. 10-04-2010 (Insurance claim for total loss to Bajaj Alliange)		X	X
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	X	X	Х	Х	X

B. DETAILS OF IMMOVABLE ASSETS

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S.	Description	Self	Spouse	Dependent 1	Dependent - 2	Dependent- 3
No.			Sarwat Jahan	Amir Faraz	Control bearing the second	Kanina Faraz
(i)	Agricultural Land - Location(s)	Anchal- Jokihat Matiyari, Bagdhara, Girda	Anchal- Pothia, Terhagachh (Kishanganj) Bagalbari, Anchal- Araria Kakorwa,	Anchal- Terhagachh (Kishanganj) Khaniabadh	х	х
			Rampur Kodarkatti, Belwa Anchal- Jokihat Sisona,			
	Survey number(s)	Khata- 219, 221 Khesra- 3026, 3031, 3036, 1525	Khata- 647, 925, 799, 1185, 19, 20, 02, 220, 207, 80, 12 Total Khesra- 38	Khata- 19, 20 Khesra- 1005, 1008, 1095, 1096,	×	×
	Area (Total Measurement in acres)	1.15 Acre	11.88.950 Acre	8.75 Acre	X	Х
	Whether inherited property (Yes or (No)	×	×	×	Х	Х

	Date of purchase in case of self acquired property	X	X	X	Х	Х
	Cost of Land (in case of purchase) at the time of purchase	Х	1022550.00	976500.00	Х	Х
	Any Investment on the land by construction etc.	X	X	×	Х	Х
	Approximate Current market value	Rs. 187350.00	Rs. 8892800.00	Rs. 2493750.00	Х	Х
(ii)	Non-Agricultural Land - Location(s)	Anchal- Araria Kakorwa Ward No 25 Municipality Holding No 545	Anchal- Araria Lahtora, Kusiyargaon, Anchal- Palasi Maina Anchal- Pothia, Terhagachh	Anchal- Araria Kakorwa Ward No 25	Х	X
		G Floor 110x150 sqft'	(Kishanganj) Khaniabadh,			
	Survey number(s)	Khata- 80 Khesra- 433	Khata- 02, 220,19, 20, 216, 283 Total Khesra- 10	Khesra- 434	X	X
	Area (Total Measurement in sq. ft.)	0.27 Acre	1.39 Acre	0.26 Acre	Х	Х
	Whether inherited property (Yes or (No)	×	X	X	Х	Х
	Date of purchase in case of self acquired property	×	X	Х	Х	Х
	Cost of Land (in case of purchase) at the time of purchase	х	405400.00	98000.00	Х	Х
	Any Investment on the land by way of development, construction etc.	Х	Х	X	Х	Х
÷	Approximate Current market value	Rs. 500000.00	Rs. 894500 00	Rs. 309400.00	Х	Х
iii)	Commercial Buildings (including apartments) - Location(s)	х	Х	X	Х	Х
	- Survey number(s)	X	X	X	X	X
	Built up Area (Total measurement in sq. ft.)	Х	X	X	Х	Х
	Whether inherited property (Yes or (No)	×	Х	X	X	Х
	Date of purchase in case of self acquired property	×	X	X	X	Х
	Cost of Land (in case of purchase) at the time of purchase	Х	Х	Х	Х	X

	Any Investment on the property by way of development, construction etc.	X	X	X	Х	X
	Approximate Current market value	×	X	X	X	Х
(iv)	Residential Buildings (including apartments) - Location(s)	cluding apartments) Araria		X	Х	Х
	- Survey number(s)	Khata- 80 Khesra- 433	X	Х	х	Х
	Area (Total measurement in sq. ft.)	18260 sq.ft.	X	X	Х	Х
	Built up Area (Total measurement in sq. ft.)	3652 sq.ft.	×	Х	Х	Х
	Whether inherited property (Yes or (No)	X	Х	Х	Х	Х
	Date of purchase in case of self acquired property	X	Х	Х	×	Х
	Cost of Land (in case of purchase) at the time of purchase	Х	×	X	×	X
	Any Investment on the land by way of development, construction etc.	X	х	Х	Х	×
	Approximate Current market value	Rs. 400000.00	Х	Х	X	Х
(v)	Others (such as interest in property)	×	Anchal- Araria Lahtora, Kusiyargaon,	Х	X	Х
	- Survey number(s)	Х	Khata- 216, 283 Total Khesra- 03	X	X	Х
	Area (Total measurement in sq. ft.)	X	1.00 Acre, upon which ATS Fuels Petrol Pump (Indian Oil) is running.	Х	Х	Х
	Built up Area (Total measurement in sq. ft.)	Х	X	Х	X	Х
	Whether inherited property (Yes or (No)	X	Х	Х	X	X
	Date of purchase in case of self acquired property	Х	Х	Х	Х	Х
	Cost of Land (in case of purchase) at the time of purchase	Х	Х	X	Х	Х

(vi)	Total of Current Market Value of (i) to (v) above	Rs. 1087350.00	(Indian Oil) is established. Rs. 10077300.00	Rs. 2803150.00	Rs. 00.00	Rs. 00.00
	Approximate Current market value	Х	Rs. 290000.00 upon which A.T.S. Fuels Petrol Pump	Х	Х	×
	Any Investment on the land by way of development, construction etc.	Х	X	X	Х	×

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :- (Note Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S.	Description	Self	Spouse		Dependent - 2	Dependent- 3
No.			Sarwat Jahan	Amir Faraz	Sehla Faraz	Kanina Faraz
(i)	Loan or dues to Bank/ Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Х	BOB Taran A/c. No. Rs. 524343.00 (KCC)	×	X	X
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Х	M/s ATS Fuels SBI, Araria CC A/c No. 31557339903 Amt. Rs. 2400000.00 (CC Account)	X	X	Х
	Any other liability	X	X	X	X	X
	Grand Total of liabilities	Х	Rs. 2924343.00	×	×	Х
(ii)	Overnment Dues: Dues to departments dealing with government accommodation	Х	X	×	X	X
	Dues to departments dealing with supply of water	X	X	X	X	X
	77-7-7-			.,		
	Dues to departments dealing with supply of electricty	Х	×	×	×	X
	Dues to departments dealing with supply of Telephones/mobiles	Х	Х	×	×	X
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Х	X	Х	X	Х
	Income Tax Dues	X	X	X	X	X
	Wealth Tax Dues	X	X	X	X	Х
	Service Tax Dues	X	X	X	X	X

Municipal/ Property Tax Dues	×	×	X	X	X
Sales Tax Dues	X	X	X	X	X
Any other dues	X	X	X	X	X
Grand Total of all Govt. dues	Rs. 00.00				

(7) Details of profession or occupation :

- a. Self Cultivation
- b. Spouse Cultivation & Business

(8) My Educational Qualification is as under:

(Give details of highest School/ University education with full form of the certificate/ diploma/ degree course)

(Name of the School/ College/ University and the year in which the course was completed.)

Matric BSEB, Patna in 1981 I.A., BIEC, Patna in 1985 B.A., LNMU, Darbhanga in 1988

(9) ABSTRACT OF THE DETAILS GIVEN IN (I) TO (8) ABOVE :

1.	Na	me of the candidate			Sarfraz A	Alam				
2.	Fu	I postal address			At Sisona, P.O Jokihat, District- Araria, Bihar					
3.	10000	mber and Name of d state	the constitu	ency	50 Jokihat, Bihar					
4.	the	me of the Political p candidate (o dependent')		et up write	JD (U)					
5,	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)					X				
	(b) Total number of Pending cases where the court(s) have taken cognizance.				×		X			
6.	PAN of			100	or which la Tax Return file		Total Income Shown			
V -	(a)	(a) Candidate - APPPS4765J			Yes		285250.00	285250.00		
	(b)	(b) Spouse: - AEGPJ5877G			Yes		465515.00	465515.00		
	(c)	Dependents:			X			X		
7.	17.55	tails of Assets and	Liabilities in	Rup	pees					
		Description	Self	S	pouse	Dependent 1	Dependent - 2	Dependent- 3		
				Sarv	at Jahan	Amir Faraz	Sehla Faraz	Kanina Faraz		
A.		Moveable Asset (Total value)	Rs. 803286.89	861	Rs. 1739.00	Rs. 68520.00	Rs. 105439.00	Rs. 62809.00		
B.		Immovable Asset				0.00				
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Х		X	X	X	×		

	(ii)	Approximate Current Market Price of Asset (Total Value)	Rs. 1087350.00	Rs. 10077300.00	Rs. 2803150.00	Rs. 00.00	Rs. 00.00
8.		Liabilities					
	(i)	Government dues (Total)	X	X	X	X	Х
	(ii)	Loans from Bank, Financial Institutions and others (Total)	X	2924343.00	Х	X	X
9.	Highest educational qualification: (Give details of School/ University education with full form of the certificate/ diploma/ decourse) (Name of the School/ College/ University and the year in which the course						

completed.)

Matric BSEB. Patna in 1981

I.A., BIEC, Patna in 1985

B.A., LNMU, Darbhanga in 1988

VERIFICATION

- I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:
- (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

verified at	this the	day of	201
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Note:

- 1. Affidavit should be filed by latest by 3.00 PM on the last date of filing nominations.
- 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class of before a Notary Public.
- 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable" as the case may be should be mentioned.
- 4. The affidavit should be either typed or written legibly and neatly.